

Title: Need to probe the death of an ex-servicemen Col. Saave who had died into the police custody at Umargaon, Rajasthan.

SHRI RAJESH PILOT (DAUSA): Sir, we discuss Defence Forces. Every day, we are talking about the welfare of ex-servicemen. A retired Col. Saave was taken into police custody during midnight in Police Station Umargaon. He died after the police custody. His family was not informed. Last day, I had been told that he was in so-and-so hospital. We have asked for a judicial inquiry. This Government must take a note of such things. It is going to affect the Defence Forces directly or indirectly. Somebody should rise from here. Are they aware of this incident or not? ...(*Interruptions*) He was agitating on some issue. He was picked up from his home in the midnigh. No family member was with him. I had visited that family. His wife told me about the complete incident. Now, please look into it and find out how it has happened. And if need be, order a judicial inquiry so that the truth could be brought out before the nation. Will there be an assurance from the Government?

COL. (RETD.) SONA RAM CHOUDHARY (BARMER): All the assurances go to the dustbin. ...(*Interruptions*) An urgent action should be taken in the matter.

MR.SPEAKER: The Minister can note down and inform the Home Minister.

THE MINISTER OF TOURISM AND MINISTER OF CULTURE (SHRI ANANTH KUMAR): I have noted down the concerns expressed by our senior parliamentarian. ...(*Interruptions*) I will give all the details to the hon. Minister of Home Affairs.

SHRI RAJESH PILOT (DAUSA): Will the Government make some statement on this issue?